

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 9(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY: Sh. Lokesh Anand

V/s.

M/s. Om-Dot Courier and Cargo Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	K. Datta , Adv.			
2.	Diggaj Patra, Adv		Petitioners	
3.	Ranjana Roy Gaurai, Adv.			
4.	Vasudeva Sh. Adv.			

Order

Respondent No.1

On some fictitious ground, Ld. Counsel for the Petitioner seeks adjournment. It is made clear that no further adjournment shall be granted.

List the main case as well as all other Applications for arguments on 19.8.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

29th July, 2016
(P.K. SUD)